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Re. concern over likely winding up

THE DEPUTY CHAIRMAN: Let me get the Report laid. Order, Order_ order. Let the Report be laid. Order, please, in the House.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM

श्री प्रमोद सहाजन (महाराष्ट्र) : मैं निजी एमर टेक्सी प्रचालन ग्रौर उससे संबंधित मामलों के संबंसी में विभाग-संबंधित परिवहन भौर पर्यटन संबंधी संसदीय स्थायी समिति का दूसरा प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूं।

श्री त्रह्मदेश आनन्द पासवान (बिहार) महोदया, मैं एक गंभीर विषय की और भ्रापका ध्यान भ्राकवित करना चाहता हूं। राज्यसभा की 13 ग्रगस्त, 1993 की कार्यवाही का जो संक्षिप्त विवरण छपाहै उसके पेज 19346 पर छपा है कि ''श्री ब्रहमदेव पासवान ने राष्ट्रपति भवन के श्रक्षोका होटल में सम्प्राट श्रशोक की कांस्य प्रतिमा लगाने के संबंध में एक मामला उठाया"...(व्यवधान)

THE DEPUTY CHAIRMAN: Yes, I will ask the secretariat.

ठीक है, ग्रगर गलती से कहीं छप गया है तो बता दीजिए कि ग्रशोका होटल नहीं था प्रशोका हाल था ...(व्यवधान) राष्ट्रपति भवन में तो ग्रशोका होटल नहीं है... (क्यायधान) गलती हो गई होगी। कलम है, फिसल गई होगी । बोलिए जयंती जी ...(व्यवधान) इंसान से गलती होती है. हो गई होगी गलती .. (व्यवधान)

RE. ...CONCERN OVER LIKELY WINDING UP OF THE JAIN COM MISSION OF INQUIRY

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, I would like to draw the attention oif the House and of the Government, thro ugh you, to an extremely disturbing development that has taken place. It is with a sense of great shame and great regret that I am getting up to draw the attention of his House to this incident-

On Friday, the 20th, we will be observing the 49th birth anniversary of our late, revered leader, Shri Rajiv Gandhi. All over the country millions of our countrymen who loved him and still deeply mourn his passing away, will pay solemn tributes to his memory.

But in grim contrast, in grim irony, Delhi the Jain Commission of Inquiry will be winding up the inquiry because of noncooperation, according to the Judge.

SHRI SATYA PRAKASH MALA-"VTYA (Uttar Pradesh): Non-cooperation by whom?

SHRI MENTAY PADMANABHAM (Andhra Pradesh): By the Government. ... (Interruptions')

SHRIMATI JAYANTHI NATARA-JAN: That is what I am saying. Mr. Padmanabham. Will you please listen to me? That is exactly what I am saying.

THE DEPUTY CHAIRMAN: She is saying that. Let her say that. What is there? If she wants to say that there is noncooperation, yet her say that.

SHRI V. GOPALSAMY (Tamil Nadu): She is misleading the House (Intsrruvtions) This is wasting people's money... (Interruptions)

THE DEPUTY CHAIRMAN: Order, please... (Interruptions)

SHRI MENTAY PADMANABHAM: What is funny about it? _____(Interr uptions) she said...

THE DEPUTY CHAIRMAN: Let her say that. You don't have to repeat

SHRT MENTAY PADMANABHAM: It is not fair.

SHRIMATI JAYANTHI NATARA-JAN: I have not even started my speech. You are not even letting me to speak.